

not be affected by operation of such boats.

Establishment cost of Food Corporation of India

1167. SHRI SURENDRA SINGH THAKUR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:-

(a) what is the establishment cost of FCI per annum;

(b) the extent of establishment cost being passed on to the consumers and shared by Government; and

(c) whether the present establishment cost is exorbitant and an avoidable burden on the consumers?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) Total Establishment cost of Food Corporation of India during 1985-86 was Rs. 167.84 crores which is 1.60 per cent of the total turn-over.

(b) The difference between the economic cost and issue price is reimbursed to the Food Corporation of India in the form of subsidy, which also includes establishment cost as one of the components of handling cost.

(c) The present establishment cost is only about 4 paise for procurement and distribution of 1kg. of grain which is not considered exorbitant.

Widening the Shahdara-Loni Road

1168. SHRI D. B. CHANDRE GOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have since awarded the contract to any party for widening the shahdara Loni Road, Delhi;

(b) if so, what are the details of the party to whom contract has been

awarded and under what terms and conditions;

(c) by when the widening work of the Shahdara-Loni Road will be completed by the party; and

(d) if answer to parts (a) and (b) above be in the negative, what are the reasons of delay in awarding the contract?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d) Technical Sanction to the estimate has been accorded by Competent Authority and the N.I.T. is under scrutiny and approval by the Competent Authority. As such there is no delay in awarding the work. Tenders will be invited on finalisation of the N.I.T. The work is likely to be completed in about one year's time from the date of award of contract.

Metro-rail system for New Delhi

@1169. SHRI RAFIQUE ALAM:

SHRI KALPNATH RAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are considering any proposal to introduce metro-rail system for New Delhi; and.

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) The Government has set up a Task Force to evaluate the different-modes of mass rapid transit system for Urban Transport and to recommend the one most suited to meet growing needs of Delhi. The report of the Task Force is still awaited.

©Previously Unstarred Question 905, transferred from the 4th March, 1987